

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/733/2024 in Company Petition IB/26/95/2024
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Sri Nama Seethaiah
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/733/2024

Present: Mr. KMK Prasad, Resolution Professional.

Ld. Counsel Mr. Rajasekhar Salvaji for the Respondent.

RP report is taken on record. For filing of objections to the RP report, **matter is adjourned to 07.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)